

other countries so that cells produced by them are not only good for domestic use but they are good for export; and

(d) the targets of production of solar cells by BHEL for 1982-83 and these for export, if any?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). Bharat Heavy Electricals Limited have acquired from Bhabha Atomic Research Centre technology for the manufacture of Solar Cells required for Space Research.

(c) Bharat Heavy Electricals Limited do not now consider it necessary to get further expertise from other countries in this field. However, these space grade Solar Cells can be exported should there be a requirement of these by other countries.

(d) The target of production of solar cells by BHEL for 1982-83 is 20,000 Nos. per annum for space application. No export is envisaged by BHEL during 1982-83.

Victimisation of workers as a result of Bharat bandh on 19-1-82

6112. **SHRI CHITTA BASU:** Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware of the fact that employees of Public Sector as well as Private Sector have unleashed a campaign of victimisation on the workers and employees who joined the All Bharat Bandh on January 19, 1982 in response to the call given by the National Campaign Committee of the Central Trade Unions of the country; and

(b) if so, whether Government will lay a statement showing the broad details of the action taken by the Employers in the wake of 19th January strike?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARAMAVIR): (a) No, Sir. Government are not aware of any campaign for victimisation against workers and employees who joined the Bharat Bandh on January 19, 1982.

(b) Does not arise.

Transfer of field operation division of National sample survey organisation Faridabad

6113. **SHRI AJIT KUMAR SAHA:** Will the Minister of PLANNING be pleased to state:

(a) whether Government had received a letter dated 4 February, 1982 regarding the transfer of the field operation Division of National Sample Survey Organisation, Faridabad;

(b) if so, the details thereof;

(c) whether Government have issued any order cancelling the earlier transfer order; and

(d) if not, the reasons thereof?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b). A letter dated 4-2-82 was received from Shri Samar Mukherjee, M.P. regarding Faridabad office of Field Operations Division, National Sample Survey Organisation. Shri Mukherjee had mentioned therein that the Director, Field Operations Division had resorted to indiscriminate transfers and issued 105 transfer orders since his last letter dated the 15th September 1981. The fact is that transfer orders of 6 officials only from Faridabad office were issued during the period in question. Of these 4 officials were transferred on promotion to the higher posts and the remaining two on their own requests to places of their choice.

(c) and (d). Do not arise.

Detention under N.S.A. in Punjab

6114. **SHRI L. S. TUR:** Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) the number of persons detained under the National Security Act in Punjab;

(b) what status and class has been given to them in jails, and how much money is being spent on them to maintain their status;

(c) whether any provision has been made to make payment of any amount to their families for their maintenance; and

(d) if so, details thereof and lists of families being paid in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Five persons were detained under the National Security Act in Punjab till 16-3-1982.

(b) In accordance with the procedure followed by Punjab Government, these detenus have been classified as 'Ordinary class'. Each detenu is being paid diet allowance @ Rs. 5/- per day. It can be supplemented by fruits and ghee in reasonable amounts from friends and relatives at the time of interviews. They are also eligible for other facilities, at State expense, like clothing, bedding, furniture, electric fan wherever possible, books and periodicals, recreational and medical facilities etc., as also rail travel in second class on transfer from one jail to another or on release on parole or otherwise. In addition, sundry allowance Rs. 15/- per mensem is paid for two months. There are also entitled to receive from their relatives and friends Rs. 20/- to supplement their amenities of life at intervals of not less than a month. The detenu is permitted to write three letters a week at Government expense.

(c) and (d). The Government of Punjab has a provision for grant of an *ex-gratia* family allowance to detenu's family @ 33½ per cent of the income of the person detained, subject to a minimum of Rs. 50/- and maximum of Rs. 100/- per month. Such an allowance is sanctioned, on request, only if, after enquiries, the State Government is satisfied that the detenu is the bread earner and his detention has substantially affected the means of subsistence of his family. No such request for *ex-gratia* allowance has, so far, been received by the State Government, from any detenu.

उत्तर प्रदेश के पर्वतीय जिलों को संघ शासित क्षेत्र घोषित किया जाना

6115. श्री हरीश रावत : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का विचार

उत्तर प्रदेश के आठ पर्वतीय जिलों को बेहतर तथा एकीकृत प्रशासन दिलाने तथा उनका सर्वांगी सम्पूर्ण विकास सुनिश्चित करने के लिए उन्हें संघ शासित क्षेत्र घोषित करने का है ; और

(ख) यदि नहीं, तो उसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लास्कर) : (क) कोई ऐसा प्रस्ताव सरकार के विचाराधीन नहीं है ।

(ख) सरकार का विचार है कि किसी खास राज्य में आर्थिक विकास में असंतुलन दूर करना अविचार्य रूप से एक ऐसा मामला है जिसे योजनाबद्ध तरीके से किया जा सकता है

लद्दाख में खनिज सम्पदा का दोहन

6116. श्री दया राम शाक्य : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या लद्दाख के क्षेत्रों में बिलियन रुपए मूल्य की खनिज सम्पदा छिपी पड़ी है ;

(ख) क्या सरकार ने इस सम्पदा के दोहन के लिए कोई योजना तैयार की है ; और

(ग) यदि नहीं तो क्या सरकार का इस संबंध में कोई ठोस योजना तैयार करने का विचार है ?

उद्योग तथा इस्पात और खान मंत्रालय में राज्य मंत्री (श्रीमती रामदुलारी सिन्हा) : (क) भारतीय भू-वैज्ञानिक सर्वेक्षण और राज्य के भूतत्व और खनन विभाग द्वारा की गई खोजों